

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) Shri V. P. Marwah, the then Additional Commissioner of Police was asked by the then Commissioner of Police to look into the role of Police Officers/Police personnel during the November, 1984 riots.

(b) On the appointment of the Justice Rangannath Mishra Commission of Inquiry for the same purpose, Shri Marwah was asked not to proceed with the inquiry.

(c) and (d). Do not arise.

Special Component Plan of Textile Ministry

9563. SHRI ANADI CHARAN DAS: Will the Minister of TEXTILES be pleased to state :

(a) whether the Ministry has prepared a special component plan for Scheduled Castes for 1987-88 ; and

(b) if so, the details of schemes included therein ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI S. KRISHNA KUMAR) : (a) and (b). The developmental schemes of the Ministry of Textiles are meant for the benefit of handloom weavers, artisans etc., and are implemented through the State Governments. In certain States these crafts are traditionally practised by Scheduled Castes and Scheduled Tribes. As such the funds released to these States under various developmental schemes benefit the Scheduled Castes and Scheduled Tribes.

Study by FIEO on Export Organisation Units

9564. SHRIMATI JAYANTI PATNAIK : Will the Minister of COMMERCE be pleased to state:

(a) whether Government are aware that a study has been conducted by the Federation of Indian Export Organisations (FIEO) on 100 per cent export oriented units ; and

(b) if so, the recommendations made by the FIEO ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSI) : (a) Yes, Sir.

(b) The recommendations inter-alia include the establishment of an Authority for the overall development of these units, relaxation in Customs procedures, expenditure and relaxation in sanctioning loans by the EXIM Bank, grant of fiscal incentives including a Tax holiday, provision of marketing assistance, according priority in extending infra-structural services, permitting sub-contracting in the domestic tariff area, procedural modifications etc.

[*Translation*]

Introduction of NCC in Schools and Colleges in Bihar

9565. SHRI KUNWAR RAM : Will the Minister of DEFENCE be pleased to state :

(a) the total number of colleges and high schools in Bihar where NCC has been introduced ; and

(b) the time by which this will be introduced in the remaining colleges and high schools ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT IN THE MINISTRY OF DEFENCE (SHRI ARUN SINGH) : (a) NCC training has been introduced in 197 colleges and 396 high schools in Bihar.

(b) There is no such proposal.